

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 10 of 2017 (SZ) (Suo motu)**

Applicant(s)

Respondent(s)

Suo motu proceedings initiated based on the news item published In "The Times of India" Chennai – Edition dated 20.1.2017 on the caption "Bhavani river water unfit Chennai – 9 for consumption" and "waste from Mettupalayam Government Hospital ends up in Bhavani River"

1. Chief Secretary  
Government of Tamil Nadu, Chennai
2. The Principal Secretary  
Department of Environment & Forest
3. The Secretary, Public Works Dept  
Chennai – 9.
4. The District Collector, Erode
- 5, The District Collector, Coimbatore
6. The Tahsildar, Bhavani
7. The Tahsildar, Mettupalayam
8. Tamil Nadu Water Supply and  
Drainage Board, rep. by its MD  
Chennai
9. Member Secretary, Tamil Nadu  
Pollution Control Board, Chennai
10. District Environmental Engineer  
Pollution Control Board, Erode

Counsel appearing for applicant

Counsel appearing for respondent/s

Mr. E. Manoharan, AGP for R1 to R7  
M/s.Arokiaraj for R8  
Mrs. Yasmeen Ali for R9 & R10

**Application No.18 of 2017 (SZ)**

M.Gobineelan  
No.5/1-I, Rest House Road,  
Sirumugai  
Coimbatore 641 302

The Secretary to Government  
Department of Environment & Forest  
Government of Tamil Nadu  
Secretariat, Fort St. George,  
Chennai and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.A.A.Jaleel & S.Subhash Chand

Mr.M.K.Subramanian, E.Manoharan  
& P.Velmani for R1, R2, & R5  
Mr.A.Ilango for R3 & R4  
Mr.E.Manoharan for R1, R2 & R5 to R9  
M/s.Akhil Akbar Ali for R10

**Application No.58 of 2017 (SZ)**

Applicant/s

Respondents

T.T.Rangasamy  
President  
Bhavaani Nadhineer Matrum Nilathadi  
Paadhuhaappuk Kuzhu ,  
(Bhavani River Water and Ground  
Water Protection Committee)  
Uma Sankar Nilaiyam, L.S.Puram  
Mettupalayam 641 301

VS State Government of Tamil Nadu  
through its Chief Secretary  
Government of Tamil Nadu,  
Fort St.George, Chennai  
and others

**Counsel appearing for applicant**

**Counsel appearing for respondents**

Mr.R.Natarajan

M/s. E.Manoharan for R1 to R4 & R7 to R9  
Mrs.Yasmeen Ali for R6  
Mr.Gnanasekaran for R5

**Application No. 105 of 2017 (SZ)**

Applicant (s)

Respondents

D.Satheesh Kumar  
No.2/17, Ramasamy Pillai Street -3,  
Mahadevapuram,  
Mettupalayam 641 305

State Government of Tamil Nadu  
rep. by its Chief Secretary,  
Fort St. George, Secretariat,  
Chennai and others

Counsel appearing for appellant

Counsel appearing for respondents

M/s.V.S.Senthilkumar, A.Kripakaran  
& R.Murugan

M/s.E.Manoharan for R1,R2,R7,R8  
Mrs.Yasmeen Ali for R6

Note of the Registry	Orders of the Tribunal
Item No.25 to28	<p>Date: 14<sup>th</sup> November, 2017</p> <p>Mr. E. Manoharan, the learned Additional Special Government Pleader appearing for the State of Tamil Nadu seeks further time to file status report as well time frame for implementing and completing the project.</p> <p>Learned counsel appearing for the applicant in Application No.58 of 2017 filed the written submissions today. It is taken on</p>

record.

List the matter on 30.11.2017.

....., JM  
(Justice M.S.Nambiar)

.....,EM  
(Shri P.S. Rao)

